

DIVISION BENCH  
COURT - I

**O-219**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/159(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> APRIL 2024.**

IN THE MATTER OF	<b>SBI CAPITAL MARKETS LIMITED VS ABHIJEET FERROTECH LIMITED</b>
UNDER SECTION	<b>SEC 433(E)/433(F) OF CA 1956</b>

**Appearances (via video conferencing/physically)**

Mr. S. Pal Choudhury, Adv.                     ] For the Petitioner  
Ms. Shilpi Paul, Adv.                             ]

**ORDER**

1. Ld. Counsel for the petitioner present.
2. One week time is allowed to furnish fresh particulars of respondent with the Registry.
3. Post this matter on **16.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**